

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri. K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

In the matter of

Generic procedure on regulation of power supply to beneficiaries in case of non-payment of dues of Central Power Utilities

ORDER

In its order dated 11.1.2002, the Commission had prescribed the procedure for regulation of power supply in case of non-payment of dues of the Central Power Utilities by the State beneficiaries. The procedure initially valid up to 10.1.2003 was extended up to 10.1.2004 since the Commission was in the process of reviewing the procedure earlier prescribed.

2. The process of review is not yet complete and, therefore, as an interim measure and till such time, the revised procedure is formulated and circulated among all concerned, the procedure earlier prescribed by order dated 11.1.2002 shall continue to apply up to 10.7.2004.

3. Let a copy of this order be sent to all concerned.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 15th March 2004